Kushyara river sector. As soon the incident came to the notice of the border security force, they immediately contacted their counterparts on the other side, but that particular officer was not available. Therefore, immediate steps on the spot could not be taken. Now the hon. Member asks when the Assam Government knew all these things. At the time of the adjournment motion the required information was not available. It is just after that this news has been communicated to the Government by the security forces.

Mr. Speaker: Is he in a position to say when the information was received by the Assam Government itself?

Shri J. N. Hazarika: I do not know the exact date of receipt of this news by the Assam Government, but the Assam Government protested to the Pakistan Government on the 23rd of August. The incident took place on the 18th night.

Raja Mahendra Pratap: When the Congress for World Federation in Calcutta is working to arouse Bengali nationalism in East Bengal, is it not better for our Government to coperate with this movement to arouse Bengali nationalism in East Bengal? Then such raids cannot happen.

Mr. Speaker: Next question.

Sino-Nepal Boundary Commission

*1229 Shri Shree Narayan Das:

Will the **Prime Minister** be pleased to state:

- (a) whether the Sino-Nepalese Boundary Commission has taken decision with regard to trijunctions boundary between India, Nepal and Tibet at both ends of Nepal; and
- (b) if so, whether this decision is in accord with the report of the Indian border team on the two points?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) We have seen press reports that

the Government of China and Nepal have come to some agreement regarding the Sino-Nepalese boundary which presumably includes the two terminal points in the east and the west.

(b) We will know precisely of these decisions only after the boundary treaty or agreement between the two countries has been signed and the text published. The Government of India have already made known the precise location of these trijunctions to both the Governments of Nepal and China.

Shri Shree Narayan Das: May I know whether the Government of Nepal assured the Government of India that before they take any decision on the matter they will consult the Government of India with regard to this?

Shrimati Lakshmi Menon: The Government of Nepal agreed to the suggestions that we have made; but they have to settle it with the Chinese Government.

Shri Shree Narayan Das: May I know whether the Government of India have given definite indications as to the places where these boundaries are to be fixed on the Chinese side?

Shrimati Lakshmi Menon: Yes, Sir; we have given definite indications.

Export of Coir Goods

*1230. Shri Chuni Lal:
Shri Ram Krishan Gupta:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 681 on the 8th March, 1961 and state:

- (a) whether Government have since considered the proposal for sending a delegation to the far eastern countries to explore the possibilities of marketing more coir goods; and
 - (b) if so, with what result?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The matter is still under consideration.

Shri Chuni Lal: May I know the time by which Government will take a final decision for sending the delegation?